

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.305**

IA-4399/2021

In

IB-902(ND)/2019

**IN THE MATTER OF:**

M/s. Lakshmi Float Glass Ltd.

**Vs.**

M/s. Durable Façade Services Pvt. Ltd.

**... APPLICANT/PETITIONER**

**...RESPONDENT**

**SECTION**

**U/s 9 IBC code 2016**

**Order delivered on 14.11.2022**

**CORAM:**

**DR. BINOD KUMAR SINHA**  
**MEMBER (TECHNICAL)**

**SHRI BACHU VENKAT BALARAM DAS**  
**MEMBER (JUDICIAL)**

**PRESENT:**

For the Applicant : Mr. Derin Joy, Advocate

For the Suspended Directors: Ms. Rashi Bansal, Ms. Kanika Mittal, Advocates  
for suspended directors

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble  
Members.

Put up on 19.12.2022.



**(Court Officer)**

**Court-III**